

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (in full):- Shyam Lal Nawaratna

Date of Birth : 27-06-1972

Present Post Held - 4th Additional Judge to 1st Additional District & Sessions Judge Bilaspur (C.G.)

Immovable Property

Name of District Sub-Division Taluka and Village in which property is situated	Name and details of		If not his own name State in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
District- Janjgir-Champa (C.G.) Division & Taluka- Navagarh, Village- Barbhatha	Agricultural Land	1.15 Acre	Own Name	Purchased on 31.12.1994 from Thanda Ram Ratre, Division & Taluka- Navagarh, Village- Barbhatha, District- Janjgir-Champa (C.G.)
District- Janjgir-Champa (C.G.) Division & Taluka- Navagarh, Village- Barbhatha	Housing (Only Plot)	900 Sq. Feet Plot	Own Name	Distributed by Gram Panchayat Scheme under Gramin Awas Yojana
District- Janjgir-Champa (C.G.) Division & Taluka- Navagarh, Village- Kukda	Housing (Residential House)	900 Sq. Feet	Brothers' Name- Rajkumar & Kanhaiya Lal	Inherited by Parentage

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

1st hand Hero Honda Splendor Pro (Two Wheeler) Bearing Registration No.- C.G. 11 CH-6352.

Jewellery (Lump Sum)

Jewellery (Worth Rs.) N.A. N.A. N.A.

Shares/Debentures		
Name of Issuing Company	Nos. of Shares	
1	2	
N.A.	N.A.	
Life Insurance Policy & Others		
Name of Issuing Company	Amount	
1	2	
1. L.I.C.	25000.00	
2. L.I.C. (In the name of Wife)	75000.00	
Bank Deposits/Securities & Investments		
Name of Bank	City	Amount
1	2	3
L.I.C.	Janjgir-Champa (C.G.)	30000.00
L.I.C. (In the name of Wife)	Janjgir-Champa (C.G.)	50000.00
L.I.C.	Janjgir-Champa (C.G.)	350000.00
Bank of Maharashtra	Kharod (Janjgir-Champa)	1656.00
2) Savings Bank A/Cs		
SBI	Sheorinarayan	5000.00
C.G. Gramin Bank (In the name of Wife)	Semra (Janjgir-Champa)	2000.00
3) PPF	N.A.	N.A.
4) GPF	N.A.	N.A.
5) NSS	N.A.	N.A.
6) Others	N.A.	N.A.

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.


Signature & Date